

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 2913
TO BE ANSWERED ON 17TH MARCH, 2023**

AYURVEDIC MEDICINE MANUFACTURING COMPANIES

2913. SHRI JUAL ORAM:

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of new companies manufacturing Ayurvedic medicines which have been established during the last one year;
- (b) the details of States in which these manufacturing units have come up; and
- (c) the number of people employed in the Ayurvedic medicines manufacturing units across the country?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (c) As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government.

As per the information received from State/UT government, the State/ UT wise details of new companies manufacturing Ayurvedic medicines which have been established during the last one year and the number of people employed in the Ayurvedic medicines manufacturing units across the country are as follows –

S.no.	Name of the State/UT	No. of new companies manufacturing Ayurvedic medicines, established during the last one year	No. of people employed in the Ayurvedic medicines manufacturing units across the country
1.	Tamil Nadu	28	As per Rule 157 (3) of the Drugs and Cosmetics Rules, 1945, the competent technical staff to direct and supervise the manufacture of Ayurvedic drugs shall have qualifications in Ayurveda.
2.	Assam	06	Average 10 in each manufacturing unit
3.	Odisha	09	309 people in 103 nos. of pharmacies
4.	Andhra Pradesh	08	53 members in the newly licensed 08 units
5.	Gujarat	70	No information available with State
6.	Uttara Pradesh	67	The manufacturing of ayurvedic drugs shall be conducted under the direction and supervision of four competent technical staff. Therefore, at least 264 people employed in the Ayurvedic medicines manufacturing units
7.	Karnataka	15	The total number of people employed in the Ayurvedic medicines manufacturing units in the state of Karnataka is 3238.
8.	Goa	01 in year 2021-22 and NIL in year 2022-23	394
9.	Puducherry	06	250
10.	Kerala	47	Alteast 10 employees are employed in every new firm and hence approximately 470 persons were employed in these new firms in 2022.
11.	Maharashtra	87	No information available with State
12.	Delhi	03	No information available with State
13.	West Bengal	31	Minimum 4 technical staffs are employed in each of the above mentioned mfg companies who had set up their units as per the provision of D&C Act,1940
14.	Punjab	34	3050 approximately
15.	Chandigarh	NIL	NIL
16.	Manipur	NIL	NIL
17.	Mizoram	NIL	NIL
18.	Lakshadweep	NIL	NIL
19.	Ladakh	NIL	NIL
20.	Tripura	NIL	NIL
21.	Jammu and Kashmir	Directorate of Ayush J&K has no mandate to register manufacturing units of Ayurvedic Medicine in the UT of J&K. There is no separate Ayush Drug Controlling Authority in J&K as well.	
